NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 48/14(1)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

Name of the Company:

International Public School Ltd.

Section of the Companies Act:

Section 14(1) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

None present for Petitioner.

List the matter on 09.05.2017

Dated this the 13th day of April, 2017.

MEMBER JUDICIAL